



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/Jammu

Notification  
Srinagar, the 7th September, 2018

SRO 379 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of Kupwara during conduct of Muncipal Election.

S.No.	Name of the Officers With Desigation	Place of Posting
1.	Ab.Majid Khan ( D O KVIB )	Kupwara
2.	Bilal Ahmad Mir (D M.S.F.C)	Handwara
3.	Ghulam Mohi-ui-din Dar (District Mineral Officer Kupwara)	Kupwara
4.	Ali Mohd Mir (AD Handloom)	Kupwara
5.	Mohd Sultan Malik (AD Handicrafts)	Kupwara
6.	Suhail Ahmad Lone(Legal Metrology Officer)	Kupwara HQ Handwara
7.	Ghulam Nabi Malik (Manager Dev.)	DIC Kupwara
8.	Irshad Ahmad Khan (District Officer PCB)	Kupwara
9.	Ghulam Hassan Mir (DYSSO Kup.)	Kupwara
10.	Ghulam Nabi Dar (APO DRDA)	Kupwara
11.	Mukhtar Ahmad Dar ( District Social Welfare Officer	Kupwara
12.	Muzaffar Hussain Hurra (Chief Agriculture Officer)	Kupwara
13.	Ab. Rahim Wani (Chief Animal Husbandary Officer)	Kupwara
14.	Mohd Auyoob Pandith (DFO Langate)	Langate
15.	Fayaz Ahmad Bhat (DFO SF)	Kupwara
16.	Ab. Rashid Bhat (DFO SC & FC	Langate
17.	Yar Ali Khan (Asstt. Commissioner Development)	Kupwara

By order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government, (incharge)  
Department of L, J & P A.

NO: LD (P) 93/2-Kupwara

Copy to the:-

Dated: - 07 - 09 -2018

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Kupwara. This is with reference to his letter No. DEOK/ME/2018/1167, DEOK/ME/2018/1168-1171 Dated 04-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- ✓ 6. SRO Section, Department of L, J & PA (w.7.s.c).

  
7/9  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer,  
Department of LJ&PA  
